

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2062/2014

New Delhi, this the 11th day of December, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Umesh Kumar Gosai,
Age 59 years,
Principal, M.C. Primary School,
Chand Nagar B-I, West Zone,
SDMC, New Delhi. .. Applicant

(By Advocate : Shri Susheel Kumar Tripathi for Shri Ranjit Sharma)

Versus

1. South Delhi Municipal Corporation,
Through the Commissioner,
SPM Civic Centre,
JLN Marg, New Delhi-2.
2. Director of Education,
South Delhi Municipal Corporation,
SPM Civic Centre,
JLN Marg, New Delhi-2. .. Respondents

(By Advocate : Shri M.D. Jangra for Ms. Vertika Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, Shri Susheel Kumar Tripathi proxy for Shri Ranjit Sharma, learned counsel for the applicant, seeks leave of this Tribunal to withdraw the O.A. since the applicant got the relief claimed in the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn, as no further orders are necessary. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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